

ITEM NO.16

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 4352/2025

BHUPENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 129648/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 129649/2025 - EXEMPTION FROM FILING O.T.

WITH

Crl.A. No. 4355/2025 (II)

IA No. 216288/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 216289/2025 - EXEMPTION FROM FILING O.T.

Date : 19-01-2026 These matters were called on for hearing today.

For Appellant(s) :

Mrs. Nanita Sharma, AOR
 Mr. Vivek Sharma, Adv.
 Mr. Mahesh Chandra Tiwari, Adv.
 Mr. Rohit Kumar, Adv.
 Ms. Sabnam Sultana, Adv.

Mr. Ashish Kumar Upadhyay, AOR
 Ms. Maitri Goal, Adv.
 Mr. Anubhav Chaturvedi, Adv.
 Mr. Rittik Pandey, Adv.
 Mr. Sachin Kumar Verma, Adv.
 Mr. Varun Ranjan, Adv.

For Respondent(s) :

Mr. Ashutosh Yadav, AOR
 Mr. Mayank Kumar Singh, Adv.
 Mr. Rajiv Kumar Sharma, Adv.
 Mr. Vishal Yadav, Adv.

Mr. Amish Tiwari, Adv.
Mr. Abhay Pratap Semwal, Adv.

Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. Nos. 4352 and 4355/2025

Sole respondent has already filed counter affidavit.

Scanned original records of the High Court and the Trial Court have been received in Crl.A. No. 1153-55 of 2021. Let soft copy of the same be provided to the learned counsel for the parties.

Let the matters be processed for listing before the Hon'ble Court, under the rules.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar

DM